

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No223  
Appeal/32(AHM)2022

**Proceedings under Section 59 Co.Act,2013**

**IN THE MATTER OF:**

Nishita Popatbhai Patel  
V/s  
Tejnish Agro Pvt Ltd & Ors

.....Applicant

.....Respondent

**Order delivered on 19/01/2023**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Aditya Pandya, Adv.  
For the Respondent : Mr. Mohamad Arkam Sheikh, Adv.

**ORDER**

Due to paucity of time, matter could not be taken up for hearing.

List on 02.03.2023

-Sd-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**